# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

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## Original Application No.200/00032/2015

Jabalpur, this Tuesday, the 2<sup>nd</sup> day of July, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Dr. Vivek Shrivastava Lecturer Asst. Raj Director IGNOU Aged about 42 years S/o Shri Ramesh Kumar Shrivastava R/o 201 Kaushalya Kunj, Near 4<sup>th</sup> Bridge Napier Town Jabalpur (MP) 482002 -Applicant

(By Advocate –**None**)

#### Versus

- 1. Union of India, Through Secretary Department of School Education and Literacy Ministry of Human Resource Department Shastri Bhawan, New Delhi 110001
- 2. National Council of Education Research & Training (NCERT) Through Deputy Secretary Shri Aurobindo Marg, New Delhi 110016
- 3. Regional Institute of Education A unit of NCERTShyamla Hills, Bhopal (MP) 462013 Respondents

(By Advocate –Shri Arunuday Singh proxy counsel for Shri Ashok Lalwani)

### ORDER(Oral)

#### By Navin Tandon, AM:-

None for the applicant.

2. From the record it is clear that neither the applicant nor his counsel had put appearance from the last four occasions

i.e.04.05.2018, 20.08.2018, 05.02.2019 including today. It seems that the applicant has lost interest in prosecuting the case.

**3.** In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, this O.A. is dismissed.

(Ramesh Singh Thakur) Judicial Member kc (Navin Tandon) Administrative Member